

(4)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1285/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Kanchan Rai & Ajit Kumar
V/s.
Leofortune Infrbuildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4.	1. Mr. Malcolm Singaporia.	Council.	"
	2. Rahul Hingmire	Attorney.	"
	3. Swaranal Tardu	"	"
	4. Rachit Lakhmani	"	<u>Ajit</u>

ORDER

CP No. 1285/I&BP/NCLT/MB/MAH/2017

At request of the Counsel for the Petitioner, list this matter for hearing on
21.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)